

**Common Gradation/Seniority List of Private Secretaries (Gazetted Officers) on the  
establishment of the High Court at Bombay (Appellate Side and Original Side)  
as on 1<sup>st</sup> January, 2017**

Designation of post :- Private Secretary  
Gazetted Officer

Pay Scale :- Rs.15600-39100, Grade Pay of Rs.6600/-

	Sanctioned Strength	Working Strength	On Deputation	Vacant Posts
Appellate Side	39	32	02	05
Original Side	14	08	01	05

**COMMON GRADATION/SENIORITY LIST OF PRIVATE SECRETARIES WORKING ON THE ESTABLISHMENT  
OF THE HIGH COURT AT BOMBAY (APPELLATE AND ORIGINAL SIDE) AS ON 1<sup>ST</sup> JANUARY, 2017.**

Sr. No.	Name	Date of Birth	Education Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment /promotion as Court Stenographer	Date of promotion as Personal Assistant/ Personal Secretary	Mode of Recruitment	Remarks
1	Shri. Rajesh Narayan Ghanate (Appellate Side)	03.06.1963	B.Com., LL.B.	01.04.2005	06.06.1983, as Stenographer (L.G.) in Govt. Pleader, H.C., Bombay, 27.01.1986 Stenographer (L.G.), H.C.O.S.	05.07.1993 H. C. A. S.	05.03.1999 as P. A., 29.04.2000 as Per. Sect.	Promotion	
2	Shri. Yogeshwar Bhalchandra Gokhale (Appellate Side)	24.06.1967	H.S.C.	01.04.2005	05.01.1990 as Stenographer(HG) office of the Lok Ayukta and Upa Lok Ayukta, Bombay.	13.04.1994 H. C. O. S.	05.03.1999 as P. A., 30.08.2002 as Per. Sect.	Promotion	

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3	Smt. Shagufta Qutbuddin Pathan (Appellate Side)	25.08.1971	B.A., LL.B.	01.04.2005	08.09.1993 Stenographer (H.G), City Civil Court., Bombay,	04.06.1996 H. C. A. S.	15.06.2001 as P. A., 28.10.2002 as Per. Sect.	Promotion	
4	Shri. Uday Prabhakar Kambli (Appellate Side)	13.09.1967	B.A., LL.B.	01.04.2005	28.03.1996 as Stenographer (H.G), City Civil Court, Bombay	04.06.1996 H. C. A. S.	15.06.2001 as P. A., 30.08.2002 as Per. Sect.	Promotion	
5	Shri. Kiran Ganesh Jahagirdar (Original Side)	21.04.1968	M.Com., LL.B.	01.04.2005	05.10.1995 as Stenographer (H.G.), Govt. Pleader, H.C. Bombay	04.06.1996 H. C. O. S.	15.06.2001 as P.A., 30.08.2002 as Per. Sect. H. C. O. S.	Promotion	
6	Shri. Pravin Dashrath Pandit (Appellate Side)	17.05.1969	B.A.	01.04.2005	02.09.1993 as Stenographer (H.G), City Civil Court, Bombay	04.06.1996 H. C. O. S.	30.08.2002 as P. A., 04.12.2002 as Per. Sect.	Promotion	

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7	Shri. Hemant Vasant Nilegaonkar (Appellate Side)	11.10.1964	B.A., LL.B.	01.04.2005	19.12.1989 as Jr. Clerk at District Court Thane	20.08.1996 H. C. O. S.	30.08.2002 as P. A., 04.12.2002 Per. Sect.	Promotion	
8	Shri. Sanjay Kashinath Nanoskar (Appellate Side)	13.09.1966	B.Com.	01.08.2005	07.01.1991 as Stenographer (L.G.) at Labour Court, Bombay	01.04.1997 H. C. O. S.	30.08.2002 as P. A., 14.06.2004 as Per. Sect.	Promotion	
9	Shri. Vishwanath Satyanarayana Sherla (Appellate Side)	25.07.1978	B.Com., LL.M.	06.05.2006	11.07.2000 Court Stenographer H. C. A. S.	11.07.2000	01.04.2005	Promotion	
10	Shri. Manish Suresh Thatte (Appellate Side)	14.01.1971	B.Com.	26.04.2006	24.11.2000 as Stenographer (H.G) MAT, A'bad,	02.12.2003 H. C. O. S.	01.04.2005 as P. A., H.C.O.S.	Promotion	

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11	Shri. Laxmikant Gopal Chandan (Appellate Side)	26.07.1969	B.Com.	04.10.2006	01.09.1995 as Stenographer (H.G) Small Causes Court, Bombay	24.09.1997 H. C. A. S.	01.04.2005 as P. A.	Promotion	
12	Shri. Hemant Chandrasen Shiv (Appellate Side)	29.11.1969	B.Com., LL.B.	04.10.2006	06.09.1993 as Stenographer (H.G.) on City Civil Court, Bombay	11.07.2000 H. C. A. S.	01.04.2005 as P. A.	Promotion	on Deputation w.e.f. 01.06.2016 (B.O.H.) at Special Court, Bombay
13	Shri. Vasant Anandrao Idhol (Appellate Side)	01.07.1967	M.Com.	24.11.2006	12.03.1997 Stenographer (H.G), City Civil Court, Bombay	18.07.2000 H. C. A. S.	01.04.2005 as P. A.	Promotion	
14	Smt. Sanskruti Amar Thakur (Appellate Side)	20.04.1964	B.Com.	01.09.2007	05.02.1986 as Clerk Typist H.C.O.S., 01.08.1998 Stenographer (L.G.), H.C.A.S	20.07.2001 H. C. O. S.	01.04.2005 as P. A.	Promotion	

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15	Smt. Manali Prasanna Tilak (Appellate Side)	26.07.1974	B.A.	08.08.2008	11.03.1997 as Stenographer (H.G), City Civil Court, Bombay	06.11.2001 H. C. A. S.	01.04.2005 as P. A.	Promotion	
16	Shri. Atul Ganesh Kulkarni (Appellate Side)	28.06.1975	B.Com.	08.08.2008	26.02.1997 as Stenographer (H.G.), Small Causes Court, Bombay	14.03.2002 H. C. A. S.	01.04.2005 as P. A.	Promotion	
17	Shri. A. J. Nair (Original Side)	31.05.1972	B.A., LL.B.	14.05.2009	01.07.1998 as Court Stenographer H. C. A. S.	01.07.1998 H. C. A. S.	01.08.2003 as P.A.	Promotion	On deputation in the office of the Appellate Tribunal for Electricity at New Delhi for three years w.e.f. 01.04.2015

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18	Shri. Sachin Ramchandra Patil (Appellate Side)	13.02.1980	B.Com., LL.B.	14.05.2009	04.02.2002, as Stenographer (L.G) Dist.Court Solapur, 21.06.2002 Stenographer (H.G.), H.C.A.S	27.08.2002	01.04.2005 as P. A.	Promotion	
19	Smt. Trusha Tushar Mohite (Appellate Side)	05.05.1974	B.Com., LL.B.	07.12.2009	16.08.2002 as Stenographer (L.G.), CMM, Bombay	31.01.2004 H. C. O. S.	01.04.2005 as P. A., H. C. O. S.	Promotion	
20	Smt. Meenakshi Narsanna Mandlekar (Appellate Side)	08.10.1959	S.Y.B.Com	21.12.2011	10.02.1983 as Stenographer (L.G) 20.06.1998 as Stenographer (HG), Dist.Court Thane	28.08.2002 H. C. O. S.	01.08.2005 as P. A.	Promotion	

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21	Smt. Aruna Sandeep Talwalkar (Original Side)	28.01.1971	B.Com.	21.12.2011	15.09.1992 as Typist in Chief M.M. Court, Esplanade, Bombay, 04.03.1997 as Steno(L.G), Office of the Commissioner, Workmen' Commission, Mumbai, 27.06.2001 as Stenographer (H.G), H.C.A.S.	27.02.2003 H.C.O.S	01.04.2005 as P.A.	Promotion	
22	Smt. Prasanna Pradeep Salgaonkar (Appellate Side)	30.08.1965	B.A.	21.12.2011	02.02.1989 as Clerk, CMM, Mumbai 17.07.2000 as Stenographer(LG) at Legal Service Authority, Bandra, 19.11.2001 as Stenographer (HG) at CMM	06.09.2003 H. C. A. S.	01.04.2005 as P. A.	Promotion	
23	Shri. Prashant Vilas Rane (Original Side)	09.10.1971	B.Com.	21.12.2011 H. C. A. S., 01.05.2012 H. C. O. S.	18.12.1992 as Clerk/Typist, 08.10.2003 as Steno(HG), City Civil Court, Bombay	31.01.2004 H. C. O. S.	01.04.2005 as P. A.	Promotion	



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24	Smt. Neeta Shailesh Sawant (Appellate Side)	04.10.1981	B.Com.	21.12.2011	19.08.2002 as Stenographer (L.G.), CMM, Mumbai	31.01.2004 H. C. O. S.	01.04.2005 as P. A., H.C.O.S	Promotion	
25	Shri. Basavraj Gurappa Patil (Appellate Side)	02.02.1976	B.Com., LL.B.	12.01.2012	23.02.2000 Jr.Clerk, Dist. Court, Latur, 30.01.2002 Stenographer (L.G.), Dist.Court., Solapur	–	28.11.2005 as P. A., H. C. O. S.	Promotion	
26	Shri. Pradipkumar Prakashrao Deshmane (Original Side)	15.01.1980	B. A., LL.B.	12.01.2012 H. C. A. S., 01.05.2012 Transfer to H. C. O. S.	17.01.2005 as Jr. Clerk, Civil Court, Nilanga	–	14.12.2005 as P. A., HCAS	Promotion	
27	Smt. Sneha Abhay Dixit (Appellate Side)	29.08.1975	B.Com.	22.10.2012	02.01.2006 Clerk at H. C. A. S., Bombay	–	25.07.2006 as P. A.	Promotion	On Deputation w.e.f 01.06.2016 (B.O.H) at Special Court, Bombay

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28	Smt. Shubhashri Shridhar Pathak (Original Side)	19.10.1964	S.S.C.	12.09.2014	05.03.1985 to 16.04.1993 as Clerk in M.T.N.L., Mumbai (Central Govt.) 17.04.1993 as Stenographer (L.G), M.M. Esplanade Court, Bombay, 02.08.1996 as Stenographer (L.G), H.C.A.S.	30.04.2003 H. C. A. S.	01.04.2005 as P. A, HCAS	Promotion	
29	Shri. Radhakishan Shivilal Ladda (Appellate Side)	01.03.1961	H.S.C.	12.09.2014	01.11.1982 as Stenographer (LG), Dist.Court, Beed 25.09.1997 as Stenographer (H.G.) Dist.Court,Beed	—	16.12.2005 P. A., H. C. O. S.	Promotion	Transferred from O.S. as Per.Sec. w.e.f. 01.12.2014.
30	Shri. Vinayak Pralhad Halemath (Appellate Side)	03.09.1962	B.Sc., LL.B.	16.09.2014	02.01.1986 as Clerk, Dist. Court, Solapur 01.12.1989 Clerk-cum-Steno, Dist.Court., Solapur 23.03.1999 as Stenographer(LG) CJD, Barsi	—	24.01.2006 as P. A., H. C. A. S.	Promotion	

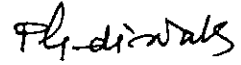
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31	Smt. Lata Sunil Panjawani (Appellate Side)	28.11.1974	B.Com.	16.09.2014	14.10.1996 as Stenographer (L.G.), Labour Court, Thane	–	03.04.2007 as P. A.	Promotion	
32	Smt. Jyoti Prakash Pawar (Appellate Side)	21.11.1968	H.S.C.	16.09.2014	06.10.1990 as Stenographer (L.G) H.C.A.S.	–	25.07.2006 as P. A.	Promotion	
33	Smt. Rajeshri Prakash Aher (Original Side)	17.04.1973	B.A., LL.B.	23.04.2015	24.11.1997 as Jr.Clerk, Dist.Court., Thane, 23.05.2003 as Stenographer (H.G.), H.C.A.S.	–	25.07.2006 as P.A., H.C.O.S., 16.09.2014 Pvt. Secretary (HCAS) (Reverted as P.A. on 01.12.2014) in HCAS	Promotion	
34	Shri. Sanjiv Sharnappa Mashalkar (Appellate Side)	01.06.1975	B.Com., LL.B.	08.06.2015	14.03.1997 as Jr. Clerk, JMFC, Igatpuri 03.07.2001 as Stenographer (L.G.), H.C.A.S., 15.05.2003 Stenographer (HG), H.C.A.S.	–	25.07.2006 as P.A. H.C.O.S	Promotion	

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35	Shri. Swaroop Sharad Phadke (Original Side)	14.05.1977	B.Com.	08.06.2015	20.12.2004 as Stenographer (L.G.) M.M.Court.	–	29.04.2008 as P.A. H.C.A.S	Promotion	
36	Shri. Uday Shivaji Jagtap (Appellate Side)	13.09.1976	B.Com.	08.06.2015	02.01.2006 as Clerk, H.C.A.S.	–	25.04.2008 as P.A	Promotion	
37	Smt. Shraddha Kamlesh Talekar (Miss Jyoti Munnar Rajbhar) (Appellate Side)	21.01.1975	B.Sc.	08.06.2015	01.08.2000 as Jr. Clerk Dist.Court Raigad-Alibag, 30.06.2001 as Stenographer (L.G.), H.C.A.S.	–	25.04.2008 as P.A	Promotion	
38	Miss. Shubhada Shankar Kadam (Appellate Side)	04.10.1973	B.Com.	08.06.2015	31.05.1999 as Clerk, H.C.O.S.	–	02.02.2009 as P.A., H.C.A.S	Promotion	

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39	Shri. Ravindra Mohan Amberkar (Original Side)	30.05.1977	B.Com.	07.09.2015	01.04.2003 as Stenographer (H.G.), Small Causes Court, Mumbai	–	02.02.2009 as P.A., H.C.A.S	Promotion	
40	Shri. Arjun Machhindra Kadam (Appellate Side)	19.04.1974	B.A.	17.11.2016	01.08.2005 as Steno (LG) Civil Court, Sangola	–	10.08.2009 as P.A., H.C.A.S	Promotion	
41	Smt. Minal Sandip Parab (Appellate Side)	01.05.1984	B.Com., LL.B.	17.11.2016	18.11.2008 as Stenographer (LG), 16.01.2010 as Stenographer (HG), HCAS	–	19.11.2010 as P.A.	Promotion	

On Ad-hoc basis vice deputation

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42	Smt. Shephali Sanjay Mormare (Appellate Side)	20.06.1977	B.A.	18.11.2016	24.11.2010 as PA, H.C.O.S	-	24.11.2010 as PA	Promotion	
43	Smt. Vidya Suresh Amin (Appellate Side)	12.09.1975	B.Com.	18.11.2016	24.11.2008 as Stenographer (LG), H.C.A.S	-	02.12.2011 as PA, H.C.O.S	Promotion	

  
(Pushpa V. Ganediwala)  
Registrar General